

contd....

List for hearing on 17.10.1995. Stay order of status quo ordered vide order dated 15.9.95 shall be maintained till the next date.


A.M.

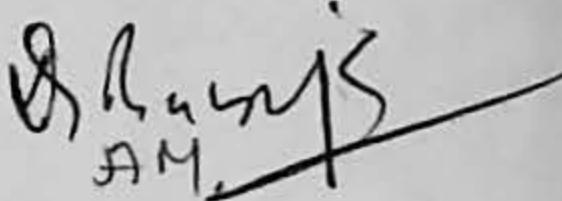
① Application not
incorporated.
Misc. ap. 2535/95
for withdrawal
the case is submitted
for order.

V.K.P. /-

② 17/10/95

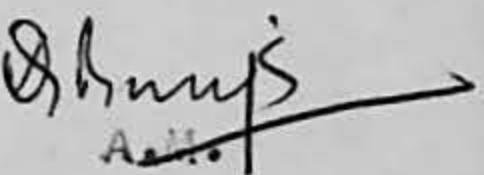
Hm. Mr. D. S. Bawali, A.M.

Shri Rakesh Pathik, learned counsel
for the applicant is present. He states that
misc. application 2535/95 has been filed for
withdrawal of the O.A. In view of this, the O.A is
dismissed as withdrawn.


A.M.

③

After passing the above order, Shri Amar Jeet
Singh appearing on behalf of State of U.P., brought to
my notice that there is a status-quo order passed on
15.9.95 and same is also needed to be vacated in view
of the application having been withdrawn. Accordingly
the status-quo order is vacated,


A.M.

/m.m./